

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 1260**  
TO BE ANSWERED ON 03.03.2016

**MOBILISATION OF FUNDS UNDER SAGY**

**1260. SHRI RAJESH RANJAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of population likely to benefit from Smart City project & Saansad Adarsh Gram Yojana (SAGY) and the budget earmarked for these two projects separately;
- (b) the details of total funds mobilized for various activities under SAGY in first phase of the programme, State/UT-wise;
- (c) the details of funds mobilised from MPLAD fund, corporate, philanthropy and any other private sources for various activities under SAGY in first phase of the programme;
- (d) whether adequate funds have been allotted and mobilized in the first phase of SAGY to fund 'Village Development Plans' (VDPs) prepared under the programme, if so, the details thereof; and
- (e) whether the Government proposes to earmark some fund specifically for SAGY, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

(a): As per information on Smart City Project received from the concerned Ministry of Urban Development, the Government of India has launched Smart Cities Mission on 25 June, 2015. The Mission will cover 100 cities and its duration will be five years (Financial Year 2015-16 to the Financial Year 2019-20). The Government of India will provide financial support to the extent of Rs. 48000 crore over five years i.e. on an average of Rs. 100 crore per city per year. An equal amount on a matching basis will have to be contributed by the State/Urban Local Body (ULB). As per Census 2011, approximately 3,53,75,006 people from 20 cities located in 12 States are likely to benefit from Smart Cities Project as winners of first round announced in the last week of January, 2016.

The goal of Saansad Adarsh Gram Yojana (SAGY) is to develop three Adarsh Grams by March 2019, of which one would be achieved by 2016. Thereafter, five such Adarsh Grams (one per year) will be selected and developed by 2024. The population of these Adarsh Grams would benefit. No funds are allocated by the Central Government for the implementation of projects/works in villages under Saansad Adarsh Gram Yojana. SAGY is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage

societal change/Behavioural change, take collective responsibility and initiate People projects. The development of Gram Panchayats identified under SAGY is intended to take place through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds. In pursuance of above, the relevant Ministries / Departments of the Central Government have been requested by the Ministry of Rural Development to make suitable changes, wherever appropriate, in the guidelines of their respective Central Sector and Centrally Sponsored Schemes / Programmes to enable priority to be given to the Gram Panchayats selected under SAGY. So far different Ministries/Departments have made changes in 21 of their Programme/Scheme guidelines. A number of state schemes are required to be converged with this scheme for maximising benefit. This would require the guidelines of State Schemes/Programmes to be suitably amended to give automatic and mandatory priority to the GPs selected under SAGY. The states/UTs have been requested to do the needful in this regard.

(b) to (d): The activities/works identified under the Village Development Plan prepared by the Gram Panchayat and finalized by the District Nodal officer, i.e. the Collector and the State Government are implemented under the Government Schemes/private sources earmarked for the purpose in the Plan by the concerned line departments of the State Government or others, as the case may be. Hence, the information asked for is not maintained in the Ministry of Rural Development.

(e): In addition to reply to part(a), it is stated that as a onetime assistance, in the Financial Year 2014-15, the States had been given funds at the rate of Rs. 50,000/- for each SAGY Gram Panchayat to be used by the Collectors/DMs for meeting administrative expenses. In the Financial Year 2015-16, the States/UTs have been given varied amounts as a one-time financial assistance for hiring resource persons and meeting administrative expenses at the State/UT level under SaansadAdarsh Gram Yojana(SAGY).

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